## Tonnage handled at Kandla Port

2569. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of SHIPPING be pleased to state:

- (a) the total tonnage handled at Kandla Port during the financial years 2008-09, 2009-10 and 2010-11 so far;
  - (b) whether it is a fact that total shipping activity in Gujarat ports is increasing every year;
- (c) if so, the steps proposed to be taken to locate a full-fledged office of the Directorate General of Shipping (DGS) at Gandhinagar; and
- (d) the steps proposed to bifurcate the existing DGS office and locate one office in Gujarat?

  THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) Total tonnage handled at Kandla Port

  Trust is as under:-

| Year    | Tonnage Handled |
|---------|-----------------|
| 2008-09 | 72.22 MMT       |
| 2009-10 | 79.50 MMT       |
| 2010-11 | 26.37 MMT       |

(upto July, 2010)

- (b) Yes Sir, total Shipping activity in Kandla Port is increasing every year.
- (c) The Government has already opened a full fledged Mercantile Marine Department (under DG Shipping) located in Kandla, Gujarat headed by Principal Officer and therefore there is no need to locate a full-fledged office of the Directorate General (shipping) at Gandhinagar.
- (d) So far, there is no proposal to bi-furcate the existing officer of D.G. Shipping. There is full fledged Mercantile Marine Department Office at Kandla and Jamnagar and there is no proposal to have another office in Gujarat.

## Upgradation of Tuticorin Port, Tamil Nadu

2570. SHRI PAUL MANOJ PANDIAN: Will the Minister of SHIPPING be pleased to state:

- (a) whether the Tuticorin Port in Tamil Nadu would be upgraded into a freight transit port; and
  - (b) whether any proposal to that effect is pending with Government?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) At present, there is no proposal to upgrade Tuticorin Port into a freight transit port.

# SHORT NOTICE QUESTION

# 12.00 Noon

MR. CHAIRMAN: We have a Short Notice Question today. Shri Rajiv Pratap Rudy.

#### Oil Spill due to collision of ships

3: SHRI RAJIV PRATAP RUDY: Will the Minister of ENVIRONMENT AND FORESTS be please to state:

- (a) whether collision has been reported between two merchant ships near Mumbai port;
- (b) whether oil spill has been reported due to this accident and if so, details thereof;
- (c) what is the level of pollution/ damage assessed by the Central and State Pollution Control Boards;
- (d) whether and steps have been taken to adequately compensate for the environmental damage; and
  - (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (e) A Statement is laid on the Table of the House.

### Statement

(a) to (e) There was a collision, off Mumbai Harbour, between two merchant vessels, MSC Chitra and MV Khalijia III, on 7th August, 2010. An enquiry by the DG (Shipping) into the cause of the accident has been ordered and is underway.